

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 175 of 2015 in
DFR No. 645 of 2015**

Dated: 6th January, 2016

In the matter of :

**Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr.
...Appellant(s)**

Versus

Biomass Energy Developers Association & Ors. ...Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, post
the matter on **01.02.2016.**

Court Master